

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 875 OF 2019**

**IN THE MATTER OF:**

**Shankarlal Prajapat**

**.....PETITIONER**

**VERSUS**

**State of Madhya Pradesh & Ors.**

**.... RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 27.01.2025)**

**Shankarlal Prajapat**

**..... PETITIONER**

**VERSUS**

**1. State of Madhya Pradesh**

Through Chief Secretary,  
MP Mantralaya, Vallabh Bhavan, Bhopal-462004;  
Email: [cs@mp.nic.in](mailto:cs@mp.nic.in)

**(RESPONDENT NO.1)**

**2. Madhya Pradesh State Pollution Control Board**

Through Member Secretary,  
E-5, Arera Colony, ParyavaranParisar,  
Bhopal, Madhya Pradesh- 462 016  
Email: [ms-mppcb@mp.gov.in](mailto:ms-mppcb@mp.gov.in)

**(RESPONDENT NO.2)**

**3. District Magistrate, District Ujjain**

Samrat Vikramaditya Prashasnik Sankul Bhawan,  
Kothi Palace Road , Ujjain, M.P.456010  
Email: [dmujjain@nic.in](mailto:dmujjain@nic.in)

**(RESPONDENT NO.3)**

**4. M/s. Grasim Industries Limited**

Viscose Staple Fibre (VSF) Division Birlagram,  
Nagda, M.P.-456331

**(RESPONDENT NO.4)**

**5. M/s. Grasim Industries (Chemical Division)**

Birlagram, Nagda, M.P.-456331

**(RESPONDENT NO.5)**

**6. M/s. Lanxess India Pvt.Ltd. (LIPL)**

Birlagram, Nagda. M.P.-456331

**(RESPONDENT NO.6)**